

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:2116
ANSWERED ON:12.08.2011
MINING LEASE FOR BAUXITE
Kanubhai Patel Jayshreeben

Will the Minister of MINES be pleased to state:

- (a) whether the Government of Gujarat has requested the Union Government for prior approval on the application of Gujarat Mineral Development Corporation Limited (GMDCL) for grant of mining lease for Bauxite in the State;
- (b) if so, the details thereof and the present status thereof; and
- (c) the time by which the prior approval is likely to be given by the Union Government in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINES (SHRI DINSHA PATEL)

(a): Yes, Madam.

(b): The Government of Gujarat has recommended a proposal vide letter dated 23.9.2009 seeking prior approval of the Central Government for grant of Mining Lease for Bauxite over an area of 539.98 acres in villages Mota Ratadia, Nana Ratadia and Nagrecha, Distt. Kutch in favour of M/s Gujarat Mineral Development Corporation Ltd. (GMDCL) for a period of 30 years. The Ministry had sought clarifications from the Government of Gujarat vide letters dated 30.4.2010 and 2.7.2010 on certain important aspects of the proposal. A reply was received from the Government of Gujarat vide their letter dated 27.10.2010. However, further clarifications have been sought from the State Government vide Ministry's letter dated 21.1.2011.

(c): Mineral concession proposals recommended by the State Governments for prior approval of the Central Government are examined in the light of the provisions of the Mines and Minerals (Development and Regulation) (MMDR) Act, 1957 and the Rules and guidelines framed thereunder, and where necessary, in consultation with the State Governments and other agencies concerned. As such, no time-frame for disposal of the proposals can be indicated.